To,

The Chief Commissioners of Central GST,
Bangalore/ Bhopal/ Bhubaneshwar/ Chandigarh/ Chennai/
Thiruvananthapuram/ Delhi/ Goa/ Hyderabad/ Jaipur/ Kolkata/
Lucknow/ Mumbai/ Pune/ Ranchi/ Shillong/ Vadodara (List attached)

The Chief Commissioners of Customs,
Chennai/ Thiruvananthapuram/ Mumbai/ Goa/ Kolkata/
Vishakhapatnam Customs (List attached)

The Directors General,
Performance Management/ Revenue Intelligence (List attached)

Subject: Allocation of Inspectors (CGST, Preventive Officer & Examiner) and Tax Assistants recommended for appointment by SSC on the basis of result of Combined Graduate Level Examination, 2017-reg.

Sir/ Madam,

I am to say that on the basis of result of Combined Graduate Level Examination, 2017, Staff Selection Commission (SSC) had recommended 1311 Inspectors (CGST), 150 Inspectors (Preventive Officer), 182 Inspectors (Examiner) and 963 Tax Assistants for appointment in CBIC, as per the vacancies reported by the Department to the SSC for allocation to various cadres/zones.

2. The allocation of candidates to various cadres has been made on “Merit-cum-preference” basis (i.e. candidates with higher merit/rank had better chances of getting cadres of their preference) subject to availability of vacancies of relevant category in the various cadres. While making allocation, all instructions of DOP&T have been followed. Each selected candidate was given an opportunity to indicate his/her options/preferences. Some candidates have not indicated any option/preference. In such cases, allocation has been made alphabetically (Code of Cadre Controlling Authority) where vacancies exist after allocation of the candidates who have given their options.
3. The List of candidates selected for the post of Inspector (CGST), Inspector (PO), Inspector (Examiner) and Tax Assistant allocated to your cadre/zone is enclosed at Annexure I, II, III & IV respectively. All the concerned Cadre Controlling Authorities are requested to collect the dossiers of the selected candidates at the earliest and in any case, within a fortnight. In addition to above, there are certain Surplus candidates in Reserved Categories (Annexure-V), rendered surplus due to adjustment of own merit reserved category candidates against their respective reserved category vacancies. Due to the administrative exigencies, it has been decided to allocate these candidates, provisionally against the left-over un-reserved vacancies, till appropriate clarifications are received from DoP&T. It is pertinent to mention here that the appointment of these candidates (list enclosed at Annexure-V) shall purely be provisional/ temporary and liable to be terminated on short notice. The appointment shall be subject to the final decision of the DoP&T on the issue.

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT's OM No. 18011/2(s)/2016-Estt.(B)(i) dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. The Dossiers of the candidate who do not qualify in the medical examination or do not fulfil other requirements may be returned to the Staff Selection Commission with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by Registered Post. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the Staff Selection Commission under intimation to the Board, after placing therein a copy each of the letter containing the offer of
appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

7. **It may please be noted that any request for re-allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

8. This issues with the approval of Chairman (CBIC).

Yours faithfully,

Encl: as above.

(Mohammad Ashif)
Under Secretary to the Govt. of India
Tel. 26162780

Copy to: Directorate General of Systems, Customs & Central Excise, CBIC, 4th and 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi with the request to place this letter, along with enclosed Lists of Candidates on the CBIC's website.

(Mohammad Ashif)
Under Secretary to the Govt. of India
CENTRAL GST

1. **BENGALURU ZONE**
   PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
   (BENGALURU ZONE)
   C.R. BUILDING, QUEEN’S ROAD
   BANGALORE-560001.

2. **BHOPAL ZONE**
   CHIEF COMMISSIONER OF CENTRAL GST
   (BHOPAL ZONE)
   48, ADMINISTRATIVE, ARERA HILLS, HOSHANGABAD ROAD
   BHOPAL(M.P.) – 462011

3. **BHUBANESHWAR ZONE**
   CHIEF COMMISSIONER OF CENTRAL GST
   (BHUBANESHWAR ZONE)
   C.R.BUILDING, RAJASWA VIHAR
   BHUBANESWAR- 751007

4. **CHANDIGARH ZONE**
   CHIEF COMMISSIONER OF CENTRAL GST
   (CHANDIGARH ZONE)
   C.R.BUILDING, PLOT NO. 19-A, SECTOR-17-C
   CHANDIGARH – 160017.

5. **CHENNAI ZONE**
   PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
   (CHENNAI ZONE)
   NO.26/1, MAHATMA GANDHI ROAD, NUNGAMBANKAM
   CHENNAI – 600034

6. **THIRUVANANTHAPURAM ZONE**
   CHIEF COMMISSIONER OF CENTRAL GST
   (COCHIN ZONE)
   C.R.BUILDING, I.S. PRESS ROAD, ERNAKULAM
   COCHIN – 682018

7. **DELHI ZONE**
   CHIEF COMMISSIONER OF CENTRAL GST
   (DELHI ZONE)
   C.R.BUILDING, I.P. ESTATE
   NEW DELHI – 110109

8. **GOA ZONE**
   COMMISSIONER OF CENTRAL GST, (GOA)
   GST BHAWAN, EDC COMPLEX, PLOT NO. 6, PATTO
   PANAJI GOA- 403001
9. HYDERABAD ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(HYDERABAD ZONE)
GST BHAWAN, L.B. STADIUM ROAD, BASHEER BAGH
HYDERABAD – 500004

10. Jaipur Zone
The Chief Commissioner of CGST
New Central Revenue Building
Statue Circle, C- Sheme
Jaipur- 302005

11. KOLKATA ZONE
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(KOLKATA ZONE)
2ND FLOOR, GST BHAWAN, 180, SHANTI PALLY
RAJDHANGA MAIN ROAD (R.B. CONNECTOR)
KOLKATA- 700 107

12. Lucknow Zone
The Chief Commissioner of Central Goods & Service Tax
7-A, Ashok Marg
Lucknow-226001

13. MUMBAI ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(MUMBAI ZONE)
115, GST BUILDING, M K ROAD, OPPOSITE CHURCHGATE STATION
MUMBAI – 400 020

14. PUNE ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(PUNE ZONE)
GST BHAWAN, 41/A, ICE HOUSE, SASSOON ROAD
PUNE – 411 001

15. RANCHI ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(RANCHI ZONE)
1 ST FLOOR, C.R. BUILDING (ANNEXE), BIRCHAND PATEL PATH
PATNA – 800001

16. SHILLONG ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(SHILLONG ZONE)
NORTH EAST REGION, 3 RD FLOOR, CRESCENS BUILDING, M.G.ROAD
SHILLONG- 793001
17. **VADODARA ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(VADODARA ZONE)
CENTRAL EXISE ANNEXE BUILDING, IIND FLOOR, RACE COURSE CIRCLE
VADODARA – 390007

**CUSTOMS**

1. **CHENNAI CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(CHENNAI ZONE)
CUSTOM HOUSE, 60, RAJAJI SALAI
CHENNAI – 600 001

2. **THIRUVANANTHAPURAM ZONE**
CHIEF COMMISSIONER OF CENTRAL GST, (COchin ZONE)
C.R. BUILDING, I.S. PRESS ROAD, ERNAKULAM
COchin – 682018

3. **MUMBAI CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(MUMBAI –I ZONE)
NEW CUSTOM HOUSE, BALLARD ESTATE
MUMBAI – 400 001

4. **GOA CUSTOMS**
COMMISSIONER OF CUSTOMS
CUSTOMS HOUSE, MARMAGOA HARBOUR, VASCO-DA-GAMA
GOA- 403803

5. **KOLKATA CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(KOLKATA ZONE)
15/1, STRAND ROAD, CUSTOM HOUSE
KOLKATA – 700 001

6. **CHIEF COMMISSIONER OF Customs**
(VISAKHAPATNAM ZONE)
GST Bhavan, Port Area, Visakhapatnam- 530 035
DIRECTORATES

1. Performance Management
   DIRECTORATE GENERAL OF Performance Mangement
   Customs, Central Excise and Service Tax
   5th & 6th Floor, Drum Shape Building
   I.P Bhawan, I.P Estate
   New Delhi- 110 002

2. Revenue Intelligence
   Directorate of Revenue Intelligence
   7TH Floor, Drum Shape Building,
   ‘D’ Block, I.P. Bhawan, I.P. Estate,
   New Delhi- 110 002